## Declaration of assets and Liabilities

Year - 2016-17

I, Bhawna Jha, Daughter of Late Yugeshwar Jha, Aged 43 years, belonging to BENIPATTI CONSTITUANCY and presently working as Member of Legislative Assembly, PATNA, Give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependents \*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No.	Description	Self	Spouse Name Dr. Subhash Chandra jha	Dependant-1 Kr.Yashwar dhan	Dependant-2 Aayushi
(i)	Cash	650600.00	310500.00	65290.00	42800.00
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI S/B-2031361323 Rs. 877861.75	SBI S/B-10339110288 Rs.124402.95 PNB S/B- 0394010102035323 RS.108533.8	54960.00	40215.00
(iii)	Bonds, Debentures and Shares in Companies	NA	NA	NA	NA
(iv)	Other financial institution, NSS, Postal Savings, LIC Policies, etc	LIC-52390.00	PPF-405300.50 L1C- 305680.00	LIC-28540	LIC- 18936.00
(v)	Motor Vehicles (details of make, etc)	SCRPIO 2016 Rs.1150000.00	CITY HONDA 2016 BR1CT-6662 Rs. 1350000.00	NIL	NIL
(vi)	Rs.1124000.00 Silver-500gms		GOLD-45gms Value Rs.132750.00	GOLD- 20gms Value Rs.59000.	GOLD- 40gms Value Rs118000.0
(vii)	Other assets, such as values of claims/ interests	Rs.335000.00	U/CANTABLE Rs.150000.00	NIL	NIL

Note: Value of Bonds/ Shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-
(i)	Agriculture land -location(s) -Survey number (s)  Extent (Total measurement) -Current market value	NIL.	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(S) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL
(iv)	House/ Apartments, etc -Survey number(s) -Extent (Total measurement) -Current market value	NIL.	Vastu Vihar Rs.1354830.0 0 At Hazipur Bihar Adv.For Flat- 1150Sft.1850 000.00Noida Uttarpradesh	NIL	NIL
(v)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ over dues to public financial institutions and government dues:
Note- (Please give separate details for each item)

Sr No.	Descript on	Name & Address of Bank/ Financial Institution(s)/ Department(s)	Amount outstanding as on 20/01/2013 1000000=00	
(a)	(i) Loans from Banks	SBI Vidhan Sabha		
	(ii) Loans from financial institutions	The state of the s	1.	
	(iii) Government Dues:  (a) Dues to departments dealing with government accommodation	na -		
	(b) Dues to departments dealing with supply			

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	of water		48
-	(c) Dues to departments dealing with supply of electricity		1000
31	(d) dues to departments dealing with telephone	The second secon	
	(e) dues to departments dealing with government transport (including aircraft and helicopter)		
	(f) Other dues, if any	- Halland	
(b)	(i) Income tax including surcharge [Also indicate the assessment year up to which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN NO-ADHPJ2172L ASST YEAR 2015-16 Rs20000.00	
	(ii) Wealth tax [Also indicate the assessment year up to which Wealth Tax return filed.]	4	No.
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	The state of the s	

C.	Personal D	etail	M L A, BENIPATTI CONSUTION
GPF/CF	PF/PRAN NO.		
GENDE	ER	*	F (M/F)
Date of	Birth		0 3 1 2 1 9 7 3 (DD/MM/YYYY)
Class / (	Group		A (A/B/C)
Cadre			32, BENIPATTI MADHUBANI
Home D	historica	*	MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Designation : M EMBER	
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Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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